

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Crl) No(s).1502/2009

Prabir Mondal & Anr. Petitioner(s)

VERSUS

State of West Bengal Respondent(s)

Date: 12/05/2009 This Petition was called on for hearing today.

For Petitioner(s) Mr. Pijush K. Roy,Adv.
Mr. Mithalesh Kr. Singh,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Proof of service has been filed. There is no appearance
from the State.

Place the matter before the Hon'ble Court as per Rule.

(ASHOK MENON)
Registrar